

Let fresh notice be issued on 2nd Respondent as Chief Manager, Allahabad Bank, Chittaranjan Avenue Branch, Kolkata as lead bank of the 'Committee of Creditors'. Requisite along with process fee, if not filed, be filed by 17th July, 2019.

So far as the 3rd Respondent is concerned, who is the 'Corporate Debtor' and is represented by 'Resolution Professional' / 'Successful Resolution Applicant', so no further notice need be issued on 3rd Respondent.

Post the case 'for Admission (After Notice)' on **26th August, 2019** on the top of the list. The appeal may be disposed of at the stage of admission.

The Intervention Applications of the Intervenors will be considered along with the claim of the Appellant on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Balvinder Singh]
Member (Technical)

[Kanthi Narahari]
Member (Technical)

ns/sk/